

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.10.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7066 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kuldeep Verma Liquidator of HPCL Vs. Government of Kerala & Ors.	Rahul Sharma
2.	I.A. No. 7185 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) No. 89 of 2023	CA Pranaav G. Ambekar Vs. National Financial Reporting Authority & Ors	Sandeep Kumar

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Assistant Registrar